

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1403/2001

New Delhi, this the 12th day of December, 2001

HON'BLE SH. V.K.MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr.K.P.S. Chauhan
S/o Shri Giri Raj Singh
47, Pankha Road,
J-Block, Janak Puri,
New Delhi. ..Applicant
(By Advocate: Sh. P.P.Ralhan proxy for Sh. N.S.Dalal)

Versus

1. Union Public Service Commission
through its Chairman
Dhaulpur House,
Shahjahan Road,
New Delhi.
2. Development Commissioner
Government of NCT of Delhi,
5/9 Under Hill Road,
Delhi-110054.
3. Shri K.K. Madan
Member, UPSC,
Dholpur House,
New Delhi.
4. Dr. Kirti Singh
National Academy of Agricultural Sciences,
IARI, New Delhi.
5. Dr.B.B. Sharma
A/II/22, Paschim Vihar,
New Delhi.
6. S.K. Saxena
Director, MCI,
Bakoli,
Delhi.
7. Dr. Ram Babu Verma
Through Director (Hort.)
CPWD, Indraprastha Bhawan,
New Delhi. ..Respondents
(By Advocate: Mrs. B.Rana)

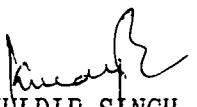
O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

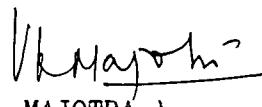
Applicant has filed this OA seeking relief restraining the respondents from taking steps for appointment of Dr. R.B.Verma as Director (Horticulture) in pursuance of the

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advertisement of Development department dated 1-7th August, 1998 and selection has been made on 22.3.2000. It was also prayed that the selection of Dr. R.B.Verma has been made unauthorisedly and the same be set aside. That the offer of appointment sent to Dr. R.B.Verma and the impugned order has already been withdrawn, so the matter has become infructuous as per Annexure R-1/1 dated 8.10.2001. Counsel for applicant has not disputed the same. The OA is disposed of accordingly in


(KULDIP SINGH)
Member (J)

'sd'


(V.K. MAJOTRA)
Member (A)